

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8237-8238/2019

(Arising out of impugned final judgment and order dated 18-04-2019 in CRLA No. 1269/2011 18-04-2019 in CRLA No. 1412/2011 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAJ KUMAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 132384/2019 - EXEMPTION FROM FILING O.T.)

Date : 30-07-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Shiv Sagar Tiwari, AOR
Ms. Aakansha Tiwari, Adv.
Mr. Kishor Kumar Mishra, Adv.
Mr. Aditya Mishra, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Amol Chitravanshi Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master